

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.6106
TO BE ANSWERED ON 4TH APRIL, 2018**

CALCULATION OF RESERVE PRICE FOR SPECTRUM AUCTION

6106. SHRI B. VINOD KUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) is planning to bring in a formula to calculate reserve price for spectrum auction instead of the present practice of benchmarking it with the price of the previous round of spectrum auction; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) Telecom Regulatory Authority of India (TRAI) makes recommendations after due consultations with stakeholders. DoT has sent reference to TRAI on 19.04.2017 seeking recommendations on the Reserve Price for auction of right to use spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3400 MHz and 3400-3600 MHz bands. TRAI had sent reference back asking DoT for more information on 15.05.2017. DoT has replied back to TRAI on 07.09.2017. TRAI, on 28.08.2017 has issued consultation Paper on Auction of Spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3400 MHz and 3400-3600 MHz bands. Thus recommendations on Reserve Price have not yet been finalised by TRAI.
